

(b) and (c). Government has allowed export of gur within a ceiling of 5000 tonnes 1990 (upto 30.9.1990).

#### Supply of imported edible oils to consumers

4370. SHRI MANORANJAN BHAKTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether imported edible oils are given to the Fair Price Shops at a concessional price for onward distribution to the customers;

(b) whether complaints of non-availability of imported edible oils at Fair Price Shops have come to the notice of Government; and

(c) if so, the number of complaints received during the last three years and action taken thereon?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Yes, Sir.

(b) and (c). The Central Government has not received any specific complaints regarding non-availability of imported edible oils at Fair Price Shops. The matter regarding non-availability of imported edible is at Fair Price Shops is the responsibility of the State Government/Union Territory Administrations and they have to take necessary action in the matter.

#### Model ITI

4371. SHRI BHAJAMAN BEHERA: Will the Minister of LABOUR be pleased to state:

(a) whether Government have set up in Central Sector some Model Industrial Training Institutions in the country; and

(b) if so, the locations of such Model ITIs and what Model facilities are made available there?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) Four Model Industrial Training Institutes have been set up at Choudwar, Haldwani, Jodhpur and Calicut. These have been set up on experimental basis on re-structured pattern of craftsmen training consisting of one year broad based training followed by specialised training on modular pattern.

#### Targets of Universal Immunisation

4372. DR. VISHWANATHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to seek the cooperation Indian Medical Association and other voluntary organisations such as LIONS and Rotary clubs to achieve targets of Universal immunisation by 1990; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) and (b). Yes, Sir. Government have whole heartedly welcomed the cooperation and support extended by Indian Medical Association, Rotary International, LIONS and other voluntary organisations willing to assist the Government in the implementation of Universal Immunisation Programme all over the country. While Rotary International have extended support to Government in procurement of Oral Polio Vaccine, some other voluntary organisations including Rotary clubs and IMA have taken up service delivery activities in areas selected by these organisations. Some or-

ganisations are also giving valuable support in spreading awareness about importance of immunisation and for promoting its acceptance.

#### **Irrigation Schemes Pending with Union Government**

4373. SHRI THAN SING JATAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Gambhir Banganga Link Irrigation Scheme, Todana Irrigation Scheme, Lower Parvati Irrigation Scheme and Dhaulpur Lift Irrigation Scheme are pending with Union Government; and

(b) if so, the time by which approval is likely to be accorded to these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Gambhir Banganga Link Irrigation Scheme, Todana Irrigation Scheme and Dhaulpur Lift Irrigation Scheme have not been received at the Centre. The Lower Parvati Irrigation Scheme received in June 1985 was examined and returned to the State Government in December, 1987 as it was found techno-economically not viable.

(b) Does not arise.

#### **TB Project with Japanese Aid**

4374. SHRI GOPI NATH GAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether Government have a proposal to launch a TB project in the country with Japanese aid;

(b) if so, the details thereof and in which State that project would be launched; and

(c) the total amount of Japanese aid expected for the project?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) No, Sir.

(b) and (c). Does not arise.

#### **Textile Mills Closed in Coimbatore**

4375. SHRI C.K. KUPPUSWAMY: Will the Minister TEXTILES be pleased to state:

(a) whether Government are aware that in Coimbatore, twenty textile mills had been closed down as a result of which 30,000 workers had been thrown out of jobs; and

(b) if so, the steps taken to reopen the mills and to rehabilitate the workers?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Only 9 cotton/man-made textile mills employing 5618 workers were lying closed in Coimbatore as on 28.2.90.

(b) Re-opening of the closed textile mills depends on their viability being established before the Nodal Agency/ Board for Industrial & Financial Reconstruction. Out of the 4 closed mills examined by the Nodal Agency only one was found viable and even this is before the BIFR. Cases of two out of the remaining 5 mills are also before the BIFR and Official Liquidator has been appointed in another case. The State Government has been advised to take steps for the rehabilitation of the affected workers.

#### **Review of Sugar Licencing Policy**

4376. SHRI VASANT SATHE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: